

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 234 OF 2015

Dated: 6th December, 2017

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s Punjab Biomass Pvt. Ltd. Appellant(s)
Vs.
Punjab State Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Shourya Malhotra

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Ms. Swapna Seshadri

Ms. Neha Garg

Ms. Rea Luthra for R-2

Mr. Aditya Grover for R-3

ORDER

As agreed by the learned counsel for the parties, list the matter for hearing on **09.01.2018.**

**(S.D. Dubey)
Technical Member**

**(Justice N.K. Patil)
Judicial Member**